

SPECIAL BENCH ITEM NO. 133

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA No. 6/2022 IN CP No. 34/ALD/2021

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th March,
2023, 02:30 pm**

NAME OF THE COMPANY	RAKESH AGARWAL V/S OPTHO REMEDIES PVT LTD & ANR
UNDER SECTION	241/244 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Aman Kumar Dwivedi proxy for Shadab Alam Adv. : *For the Petitioner*
Sh. Anil Kumar, PCS.

: For the Respondent no. 2 in main Petition & Applicant in CA No. 6/2022

ORDER

Ld. Counsel proxy counsel Sh. Aman Kumar Dwivedi on behalf Sh. Shadab Alam, Adv. for the petitioner and Ld. Counsel for the respondent present.

Let the matter be listed on 29th March, 2023.

Last opportunity is granted to the respondent for filing reply.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Harnam Singh Thakur)
Member (Judicial)**

13th March, 2023

*Bipul Kumar Tiwari
(Stenographer)*